

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.11/230/HDB/2023
NAME OF THE COMPANY	Sudhakar Plastic Pvt Ltd (Transferor Co.1) & Sudhakar Polymers Pvt Ltd (Transferor Co.2) & Sudhakar Irrigation Systems Pvt Ltd (Transferor Co.3) & Sudhakar Marketing Agencies Pvt Ltd (Transferor Co.4) & Sudhakar PVC Products Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Compliance memo filed by the Petitioner. For orders, post on 24.05.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)